

Government of Jammu and Kashmir  
Department of Law, Justice and Parliamentary Affairs  
Civil Secretariat  
Srinagar/Jammu  
\*\*\*\*\*

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

Ref. (1) No. PW(R&B)Legal/267/2020 dated 26.04.2021.  
(2) No. PW(R&B)Legal/13/2021 dated 26.04.2021.  
(3) No. PW(R&B)Legal/17/2020 dated 26.04.2021.

**GOVERNMENT ORDER NO: 3450 JK (LD ) of 2021**  
**DATED:- 28 - 04 - 2021**

Sanction is hereby accorded to the appointment of Officers of PW(R&B) Department as mentioned in column (3) of the annexure to this Government Order as Officer Incharge (OIC) Litigation for the cases indicated against each.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

**By order of Government of Jammu and Kashmir.**

Sd/-  
**(Achal Sethi)**  
Secretary to Government  
Dated:- 28 - 04 - 2021

No:-JK(LD)CODI/ 2021/03

Copy to the:-

1. Learned Advocate General, J&K.
2. Principal/Secretary to Government, PW(R&B) Department.
3. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
4. Joint Secretary(J&K), Ministry of Home Affairs, Government of India.
5. Registrar General, J&K High Court, Jammu/Srinagar.
6. Principal Secretary to Hon'ble Chief Justice, High Court of Jammu and Kashmir.
7. Director Litigation , Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.

  
**(Khursheed Ahmad Bhat)**  
Additional Secretary to Government

Annexure to Government Order No. 349 JK(LD) of 2021 dated 28.04.2021

S.No(1)	No and title of the case(2)	OIC(3)
1.	WP( C ) No.672/2021 titled Residents of Panchayat Halqa Pinder Block Vs UT of J&K	Mr Girdhari Lal-Executive Engineer (R&B) Division Udhampur
2.	OWP No.567/2010 titled Prem Nath Thusoo Vs State of J&K	Mohammed Ayub Wani-Executive Engineer (R&B) Spl Sub Division Doda
3.	OWP No.1389/2011 titled Harkour and Ors Vs State of J&K and Ors	Mr Amar Singh Katoch-Executive Engineer- PMGSY Division, Ramban.
4.	WP ( C ) No.681/2021 titled Vijay Singh and Ors Vs UT of J&K and Ors	Mr Devi Dayal- Executive Engineer, PMGSY Division Udhampur.
5.	OWP No.1326/2013 titled Premi Devi and Naother Vs State of J&K and another	Mohammed Ayub Wani-Executive Engineer (R&B) Spl Sub Division Doda
6.	CM No.2855/2021 in LPA No.50/2021 titled Tarlok Chand Vs U. T of J&K and others.	Mr Zubair Ahmad, Executive Engineer, PW(R&B) Division Rajouri.